

ITEM NO.44

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17272/2012

(From the judgement and order dated 06/01/2012 in WP No.4237/2008  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

DAKSCHINANCHAL VIDYUT VITRAN NIGAM LTD.

Petitioner(s)

VERSUS

VIDUT LOKPAL U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 02/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s)

Mr. M.N. Krishnamani, Sr. Adv.  
Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Leave granted.  
Hearing expedited.  
Appeal to be listed for final hearing within one year from  
today.

|(Rajesh Dham)  
|Court Master

| |(Renu Diwan)  
| |Court Master

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